



Government of India
Ministry of Law & Justice
Department of Legal Affairs
INCOME TAX APPELLATE TRIBUNAL .
CGO Complex, 02nd Floor,
Seminary Hills, NAGPUR-440006
Ph:0712-2510166, Email: nagpur.bench@itat.nic.in

No.F.5-Jd(ATN)/2026

Dated: the 13th May, 2026

NOTICE INVITING OBJECTIONS, IF ANY
FROM ASSESSEES/DEPARTMENT
FOR WEEDING OF OLD APPEAL RECORDS

Income Tax Appellate Tribunal, Nagpur Bench, Nagpur proposes to weed out old records in accordance with rules pertaining to appeals and applications disposed during 01/1/2019 to 31/12/2019.

2. Assessee's representatives/ Departmental representatives are hereby requested to intimate whether any appeals against the orders of Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before **12th June, 2026** for exempting the said appeal records from the weeding process.

3. If no objection is received on or before **12th June, 2026** it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding process accordingly.


ASSISTANT REGISTRAR

Copy to

01. Departmental Representative, ITAT, Nagpur
02. President , ITAT, Bar Association, Nagpur
03. Notice Board, ITAT, Nagpur
04. ITAT Official Website.


ASSISTANT REGISTRAR